

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS GOPAL KHANDELWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborti, Adv.]

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

Mr. Amandeep Singh, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of the Personal Guarantor submits that he has no Objection to the Report furnished by the Resolution Professional.
3. Heard at length. **Reserved for Order(s).**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.